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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.233/KB/2017
C.P-1086/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	Nadimpally Bhagya Laxmi & Anr (Nightangle Agency (P) Ltd).		
Under Section	560 (6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER


Ld. Counsel for the petitioner is present.

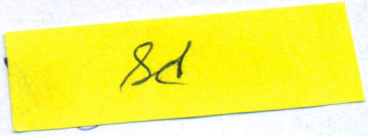
The Registry is directed to issue notice to the Central Government through Regional Director and Registrar of Companies, West Bengal. Petitioner is directed to serve copy of the petition for filing para-wise reply by the Central Government and Registrar of Companies, West Bengal.

Office is further directed to register this case as Appeal.

All the financial statements the relevant years have to be submitted by the petitioner within 7 days.

List on 14.12.2017 for further consideration.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)